

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ARMSPRIME MEDIA PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	ARMSPRIME MEDIA PRIVATE LIMITED
2.	Date of Incorporation of corporate debtor	05/02/2019
3.	Authority under which corporate debtor is incorporated/ Registered	ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U92490MH2019PTC320701
5.	Address of the registered office and principal office (if any) of corporate debtor	74/II, 91SPRINGBOARD, TECHNO PARK C Cross Road, Opp. Gate No.2, MIDC, Mumbai City, MUMBAI, Maharashtra, India, 400093
6.	Date of closure of Insolvency Resolution Process	18-09-2024
7.	Liquidation commencement date of corporate debtor	19-09-2024 (Liquidation order uploaded/received on 01-10-2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Bhaskar Gopal Shetty Reg. No. : IBBI/IPA-001/IP-P-01285/2018-19/12003
9.	Address and e-mail of the liquidator, as registered with the Board	C - 77, Shanti Shopping Centre, Mira Road East- 401107, Thane District, Maharashtra. e-mail : gbsghetty@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Mr. Bhaskar Gopal Shetty C - 77, Shanti Shopping Centre, Mira Road East- 401107, Thane District, Maharashtra. e-mail : armsprime.liquidation@gmail.com
11.	Last date for submission of claims	03-11-2024

Notice is hereby given that the National Company Law Tribunal, Bench 1, MUMBAI has ordered the commencement of liquidation of **ARMSPRIME MEDIA PRIVATE LIMITED** on 19-09-2024, under section 33 of the Code. The said Order was uploaded/received on 01-10-2024.

The stakeholders of **ARMSPRIME MEDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **03-11-2024** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties

Name and signature of liquidator

Date: 04/10/2024
Place: Mumbai

Mr. Bhaskar Gopal Shetty
Reg. No. : IBBI/IPA-001/IP-P-01285/2018-19/12003
Liquidator in the matter of
ARMSPRIME MEDIA PRIVATE LIMITED

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